

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

R.P.No. 6 of 2014 in  
Appeal No. 44 of 2013

Dated : 7<sup>th</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Bangalore Electricity Supply Company Ltd. ...Review Petitioner  
Versus

Shamanpur Sugar Ltd. & Ors. ... Respondent(s)

Counsel for the Review Petitioner (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. B.S. Prasad

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
hearing before the Chennai Circuit Bench on 16.04.2014.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

*ts/ak*